

**CONSTITUTION OF VACATION BENCHES OF PATNA HIGH COURT, PATNA**

**23.05.2016 (Monday) to 26.05.2016 (Thursday)**

**1. Hon'ble The Acting Chief Justice and Hon'ble Mr. Justice Chakradhari Sharan Singh-(Civil & Criminal Application Motion)**

Cr. Appeal (DB) – Orders, Admission and Hearing

Criminal matters not assigned to any other bench, Cr. WJC to Hon'ble The Acting Chief Justice and Cr. Misc. matters under section 439 Cr. P.C. to **Hon'ble Mr. Justice Chakradhari Sharan Singh**

**2. Hon'ble Mr. Justice Navaniti Prasad Singh–**

All Urgent Civil Matters, Civil writ petitions,

(if such matters inadequate, other criminal matters also)

**3. Hon'ble Mr. Justice Ajay Kumar Tripathi- Writ petitions**

**4. Hon'ble Mr. Justice Kishore Kumar Mandal –**

Criminal Misc. matters under Section 438 Cr. P.C.

**5. Hon'ble Mr. Justice Dr. Ravi Ranjan –**

Criminal Misc. matters under Section 438 Cr. P.C.

**6. Hon'ble Justice Smt. Anjana Prakash and Hon'ble Mr. Justice Rajendra Kumar Mishra –**

Cr. Appeal (DB)– orders, orders on petitions and Hearing (Left over custody appeals of 20.05.2016 of DB -V)

**7. Hon'ble Mr. Justice Dinesh Kumar Singh -**

Criminal Misc. matters under Section 438 Cr. P.C.

**8. Hon'ble Mr. Justice Ashwani Kumar Singh-**

Cr. Misc. matters under Section 438 Cr. P.C.

**9. Hon'ble Mr. Justice Jitendra Mohan Sharma –**

Criminal Misc. matters under Section 439 Cr. P.C.

**10. Hon'ble Justice Smt. Nilu Agrawal -**

Criminal Misc. matters under Section 439 Cr. P.C.

**11. Hon'ble Mr. Justice Sudhir Singh -**

Criminal Misc. matters under Section 439 Cr. P.C.

Acting Chief Justice  
20.05.2016